

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 3/AM10 HELD ON 15.04.2009 UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT**

Meeting No. **3/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 15.04.2009** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Advisor, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No.2/AM10 held on 08.04.2009

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

3.4.1	Case No. A-1	ESTEEM INDUSTRIES LTD.	HQ F. No. 01/87/050/00357/AM08/DES-VII	Status: Approved
	NC No.: 3/AM10 Dated: 15.04.2009	Adv. Lic. No. 1710001750 Dated 06.09.2007	RLA F. No. 17/24/040/00060/AM08	

Application: Request is for amendment in the description of export product.

Decision: With oral comments of representative of D/o C&PC, the Committee decided to **approve** the case and amend description of export item as **“PV-20 (Polyethylene Glycol 20000)”** in substitution of ‘25‘Polyethylene Glycol 20000 Scagile (Off-white to pale yellowish Flakes)’. Accordingly, the

description of export product in respect of norms already approved in NC Meeting No. **26/AM09**, dated **08.10.2008** in above mentioned case may be read as **“PV-20 (Polyethylene Glycol 20000)”**.

ONLINE CASES

1	Case No.:4/30/82-ALC1/2006	Party Name:MELZER CHEMICALS PVT. LTD	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Approved
	HQ File :01/82/050/00933/AM07/	RLA File :31/24/040/00200/AM07/	Lic.No/Date:3110026478 14.09.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061090	62/0- Santreat MZ 8032 Acrylic-AMPS Acrylamide Polymer 45%	15.000	M.T	880500.00	19141.30 US\$
2	39061090	62/0- Santreat MZ 4062 Acrylic-AMPS co - Polymer 45%	15.000	M.T	880500.00	19141.30 US\$
				Total	1,761,000.00	38,282.60
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161100	Acrylic Acid Acrylic Acid	8.640	M.T	556000.00	12096.00 US\$
2	29041090	2-Acrylamido-2-Methylpropane-Sulphonic Acid (AMPS) Sulphonated derivatives of Hydrocarbons	2.760	M.T	482000.00	10488.00 US\$
3	29241000	Acrylamide Amide of Acrylic Acid	0.540	M.T	60000.00	1296.00 US\$
4	29309070	Mercapto Ethanol Mercaptans	0.855	M.T	191000.00	4146.75 US\$
				Total	1,289,000.00	28,026.75

Decision: With D/o C&PC U.O. No. 14010/139/2005/Ch.II dated 12.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Copolymer of Acrylic Acid, 2-	1 kg	1. Acrylic Acid	0.268 kg

Acrylamido-2-Methyl Propane Sulphonic Acid and Acrylamide, 45%		2. 2- Acrylamido-2-Methyl Propane Sulphonic Acid	0.090 kg
Copolymer of Acrylic Acid and 2-Acrylamido-2-Methyl Propane Sulphonic Acid 45%		1. Acrylic Acid	0.308 kg
		2. 2- Acrylamido-2-Methyl Propane Sulphonic Acid	0.094 kg

6	Case No.:5/9/81-ALC2/2008	Party Name:AMARTARA PVT. LTD.	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Approved
	HQ File :01/81/050/00105/AM09/	RLA File :03/94/040/01172/AM08/	Lic.No/Date:0310463395 29.02.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	76072090	63/0- Cold Form Blister Flim (Laminate consisting of OPA / ALU/PVC) slitted (width range 600 mm to 1000 mm)	50000.000	K.G	16000000.00	400000.00 US\$
				Total	16,000,000.00	400,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	76072090	Cold Form Blister Flim in Jumbo Rolls (Laminate consisting of OPA/ALU/PVC) Width range 600 mm to 1000mm	53000.000	K.G	12720000.00	318000.00 US\$
				Total	12,720,000.00	318,000.00

Decision: With D/o C&PC OM No. 46011/92/2008-PC.II dated 09.04.2009, folllowing adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cold Form Blister Film (Laminate consisting of Oriented Polyamide Film/Aluminium Foil/PVC Film in the width of 115mm to 143mm) (Gsm of Laminate 240grams +/-10%)	1 kg	Cold Form Blister Film in jumbo rolls (Laminate consisting of Oriented Polyamide Film/Aluminium Foil/PVC Film in the width of 600mm to 1000mm (Gsm of Laminate – 240gm+/-10%)	1.05 kg

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Case No.:9/17/87-ALC1/2008	Party Name: PATRON INDUSTRIES PRIVATE LIMITED	Meet No/Date: 3/87-ALC1/2009 15.04.2009	Status: Approved
HQ File :01/87/050/00326/AM09/	RLA File :03/95/040/00144/AM09/	Lic.No/Date:0310480530 29.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042200	63/0- PVC COMPOUND	50000.000	K.G	2760075.00	68150.00 US\$
				Total	2,760,075.00	68,150.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC RESIN	30000.000	K.G	1579500.00	39000.00 US\$
2	29173920	PLASTICISER (DOP)	15000.000	K.G	1063125.00	26250.00 US\$
				Total	2,642,625.00	65,250.00

Decision: With D/o C&PC OM No. 46011/149/2006-PC.II dated 27.11.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable/Wire Insulation Grade)	1 kg	1. PVC Resin	0.500 kg
		2. Dioctyl Phthalate Plasticizer	0.300 kg

14	Case No.:15/21/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Approved
	HQ File :01/87/050/00397/AM09/	RLA File :07/24/040/00293/AM09/	Lic.No/Date:0710059331 27.08.2008	Defer Date:
	Application: Request is for adhoc norms for following:			
		<i>ITCHS</i>	<i>FOB/FOR</i>	<i>FOB (in Currency of</i>

Sl.No.	Code	EXPORT ITEM	Qty	UOM	(Rs.)	realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN-30.71 MT.	32.560	M.T	3527741.20	84093.95 US\$
				Total	3,527,741.20	84,093.95
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39041090	PVC RESIN.	30.710	M.T	1796726.93	42226.25 US\$
				Total	1,796,726.93	42,226.25

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

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Case No.:9/24/87-ALC1/2008	Party Name:DECO-VINYL	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Approved
HQ File :01/87/050/00435/AM09/	RLA File :05/24/040/00310/AM09/	Lic.No/Date:0510227672 17.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- PVC CUSHION MATS	120000.000	K.G	12267000.00	282000.00 US\$
				Total	12,267,000.00	282,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39046900	PVC RESIN PASTE GRADE	72000.000	K.G	4698000.00	108000.00 US\$
2	29173920	PVC PLASTICIZER PHTHALIC (DOP)	50400.000	K.G	4604040.00	105840.00 US\$
3	38099000	STABILIZERS ADCL	4800.000	K.G	1044000.00	24000.00 US\$
4	28230009	PIGMENTS PIGMENTS	4800.000	K.G	480240.00	11040.00 US\$

				Total	10,826,280.00	248,880.00
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Decision: With D/o C&PC OM No. 46011/89/2008-PC.II dated 09.04.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Cushion Mats	1 kg	1. PVC Resin	0.600 kg
		2. DOP Plasticizer	0.420 kg
		3. PVC Stabilizer	0.038 kg
		4. Pigment	0.038 kg

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Case No.:9/30/87-ALC1/2008		Party Name:ASHIRVAD PIPES PVT LTD.,		Meet No/Date:3/87-ALC1/2009 15.04.2009		Status: Approved		
HQ File :01/87/050/00501/AM09/		RLA File :07/24/040/00421/AM09/		Lic.No/Date:0710060651 23.10.2008		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES- NET CONTENT OF PVC RESIN -31.02 MT.			32.900	M.T	3522761.63	75353.19 US\$
						Total	3,522,761.63	75,353.19
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)	
1	39041090	PVC RESIN.	31.020	M.T	1986753.45		42497.40 US\$	
				Total	1,986,753.45		42,497.40	
Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 28.09.2007, following adhoc norms are approved :								
EXPORT ITEM				QTY	IMPORT ITEM		QTY	
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)				1 kg	PVC Resin		0.943 kg	

1	39219099	HTLP BACKING MATERIAL HEAT SHRINKABLE HDPE SHEET	2343.060	K.G	609795.76	14115.64 US\$
2	39013000	ADHESIVES GRANULES IN PRIMARY FORM	2519.420	K.G	567973.01	13147.52 US\$
3	39219099	CLOSURE PATCH GLASS REINFORCED CROSS LINKED HDPE SHEET	323.490	K.G	109759.52	2540.73 US\$
				Total	1,287,528.29	29,803.89

Decision: With D/o C&PC OM No. 46011/56/2008-PC.II dated 23.03.2009, following adhoc norms are **approved**:

Heat Shrink Coated Material in the form of Sleeves with Closure Patch	1 kg	1. HTLP Backing Material (Heat Shrinkable HDPE Sheet)	1.08 kg/kg content in the export product
		2. Adhesive Granules	1.08 kg/kg content in the export product
		3. Closure Patch (Glass Reinforced Cross Linked HDPE Sheet)	1.065 kg/kg content in the export product

36	Case No.:5/37/87-ALC1/2008	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Approved
	HQ File :01/87/050/00591/AM09/	RLA File :03/94/040/00602/AM09/	Lic.No/Date:0310497938 15.12.2008	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042290	63/0- PVC COMPOUND	900.000	M.T	65000000.00	1487414.00 Indian Rupees
				Total	65,000,000.00	1,487,414.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39042290	PVC RESIN	522.000	M.T	27373680.00	626400.00 US\$
2	29173902	DI -OCTYL PHALATE (DOP)	245.700	M.T	20400471.00	466830.00 US\$
3	29072300	DI -ISO DECYL PHATHALATE (DIDP)	51.300	M.T	4147348.50	94905.00 US\$
4	38122090	TRIOCTYL TRIMELLATATE (TOTM)	30.600	M.T	2941884.00	67320.00 US\$
5	25070000	CALCINED CLAY	33.300	M.T	727605.00	16650.00 US\$
				Total	55,590,988.50	1,272,105.00

Decision: With D/o C&PC OM No. 46011/70/2005-PC.II dated 06.02.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Power Cable Grade)	1 kg	1. PVC Resin	0.580 kg
		2. Dioctyl Phthalate	0.273 kg
		3. Di-Iso Decyl Phthalate	0.057 kg
		4. Trioctyl Trimellitate	0.034 kg
		5. Calcined clay	0.037 kg

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Case No.:9/37/87-ALC1/2008	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Approved
HQ File :01/87/050/00597/AM09/	RLA File :03/94/040/00804/AM09/	Lic.No/Date:0310498342 17.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- Polyurethane Resin Solution Containing 80% Resin Content and 20% Solvent.	140000.000	K.G	12558000.00	322000.00 US\$
				Total	12,558,000.00	322,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29171200	Adipic Acid	40470.000	K.G	3654378.00	93702.00 US\$
2	29173960	Isophthalic Acid	16240.000	K.G	1773408.00	45472.00 US\$
3	29173500	Phthalic Anhydride	23380.000	K.G	1185366.00	30394.00 US\$
4	29094100	Diethylene Glycol	11060.000	K.G	345072.00	8848.00 US\$
5	29053100	Monoethylene Glycol	27860.000	K.G	869232.00	22288.00 US\$
6	29053990	1.6 Hexane Diol	1680.000	K.G	288288.00	7392.00 US\$
7	29054100	Trimethylol Propane	1820.000	K.G	149058.00	3822.00 US\$
8	29291020	Toluene Di Isocyanate	5740.000	K.G	817089.00	20951.00 US\$
9	29153100	Ethyl Acetate	28000.000	K.G	873600.00	22400.00 US\$
				Total	9,955,491.00	255,269.00

Decision: With oral comments of representative of D/o C&PC, the Committee decided to **approve** the case as per **SION H-563**.

3.2 Following applications were **withdrawn**:

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Case No.:3/6/87-ALC1/2008	Party Name:MANALI PETROCHEMICAL LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Approved			
HQ File :01/87/050/00110/AM09/	RLA File :04/24/040/00191/AM07/	Lic.No/Date:0410085662 15.11.2006	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072000	62/0- RIGID POLYOL WITH BLOWING AGENTS OF VARIOUS GRAES EMPEYOL HSR 200/1F TO HST 200/1I COLOUR AND APPEARANCE : YELLOW TO BROWN LIQUID VISCOITY @ 25 DEG : 2590 TO 500 cps DENSITY :@ 25 DEG c- 1.11 - 1.17 GM/CC	100.800	M.T	9590938.56	206035.20 US\$
				Total	9,590,938.56	206,035.20
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29102000	PROPYLENE OXIDE APPEARANCE : CLEAR LIQUID COLOUR : 10 HAZEN MAX DISTILLATION : 33 - 37 DEG C RANGE ACIDITY : 50 ppm MAX (AS ACETIC ACID WATER : 200 ppm MAX ALDEHYDE : 50 ppm MAX (as propana	44.150	M.T	3493810.15	75055.00 US\$

2	39079990	STEPANPOL PS 3152 Appearance : Clear, FFM Hydroxyl Value : 300 - 330 Water (%) : 0.15 max Acid Value : 2.0 - 3.0 Viscosity : 2000 - 3000 cps (@ 25 C) Color Gardner : 3 max	13.104	M.T	730771.00	15698.59 US\$
3	29212990	POLYCAT 5 / TOYOCAT DT PURITY : 98.0 WATER : 0.5 APHA COLOR : 100	1.542	M.T	502460.00	10794.00 US\$
4	34021110	TEGOSATB B 8474 pH - Value 4% : 5.5 - 8.5 Viscosity : 25 Deg c 500 - 1000 Density : 25 Deg c 1.030 - 1.050	1.613	M.T	414470.00	8903.76 US\$
5	29034990	HCFC 141B Purity : 99.9% Water content : 37 mg / kg Acidity : 1 mg / kg Non-volatile Residue : 1 mg / kg Appearance : Colourless clear liquid with a slight ethereal odor	25.905	M.T	1748523.00	37562.25 US\$
6	29190090	FYROL PCF / AB 80 OR EQUIVALENT Appearance : CTL Colour, Apha : 10 Density : kg / m325 Deg. C : 1287 Acidity mg koh / g : 0.01 Water % w/w : 0.03 Viscosity, m Pa.S 25 Deg C : 72	1.371	M.T	116791.00	2508.93 US\$
				Total	7,006,825.15	150,522.53

Decision: O/o Jt.DGFT, Chennai vide D.O. letter dated 03.04.2009 have informed that this case has already been **approved** in NC Meeting No. 07/AM08 held on 23.05.2007. Hence, the case was **withdrawn**.

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Case No.:10/18/87-ALC1/2008	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Approved
HQ File :01/87/050/00340/AM09/	RLA File :24/24/040/00010/AM09/	Lic.No/Date:2410021948 06.08.2008	Defer Date:

Application: Request is for adhoc norms for following:

SlNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209919	63/0- EVA PLACEMATS (EMBOSSSED/PLAIN /PRINTED/LAMINATED)	585.000	M.T	70200080.00	1632560.00 US\$
				Total	70,200,080.00	1,632,560.00

SlNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39013000	EVA RESIN THE LICENCE HAS BEEN ISSUED UNDER REPEAT BASIS.	625.000	M.T	65843750.00	1531250.00 US\$
				Total	65,843,750.00	1,531,250.00

Decision: O/o Jt.DGFT, Rajkot vide their letter dated 31.03.2009 have informed that the advance authorization was issued to the firm under “**Adhoc Norms Fixed**” category. Hence, the case was **withdrawn**.

Case No.:3/23/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Approved
HQ File :01/87/050/00406/AM09/	RLA File :32/24/040/00024/AM09/	Lic.No/Date:3210038695 05.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LONG LASTING INSECTISIDE HDPE MOSQUITO BED NET (HDPE Knitted Fabric)	520.850	M.T	120997100.00	2749934.09 US\$
				Total	120,997,100.00	2,749,934.09
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANUELS	500.000	M.T	40000000.00	909090.19 US\$
2	32069000	ADDITIVE MASTERBATCH NPTT 1, NPTT 2.	67.700	M.T	21664000.00	492363.63 US\$
				Total	61,664,000.00	1,401,453.82

Decision: O/o Jt.DGFT, Coimbatore vide their letter dated 31.03.2009 have informed that the advance authorization was issued to the firm under “**Adhoc Norms Fixed**” category. Hence, the case was **withdrawn**.

Case No.:11/30/87-ALC1/2008	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Approved
HQ File :01/87/050/00503/AM09/	RLA File :24/24/040/00014/AM09/	Lic.No/Date:2410022789 24.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209919	63/0- EVA PLACEMATS (EMBOSSSED/	607.480	M.T	69859813.08	1425710.47 US\$

3.3 Following applications are **deferred**:

3	Case No.:660/24/87-ALC1/2007	Party Name:TETRA PAK INDIA PVT LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00990/AM07/	RLA File :31/24/040/00387/AM07/	Lic.No/Date:3110028105 12.02.2007	Defer Date:13.05.2009
	Position: D.O. has been sent to RLA on 27.03.2009 for sending application copy. Copy of application is awaited from RLA.			

4	Case No.:3/30/85-ALC3/2007	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/85/050/00107/AM08/	RLA File :31/24/040/00238/AM08/	Lic.No/Date:3110031257 23.10.2007	Defer Date:13.05.2009
	Position: Final Reminder with D/L has already been issued to firm by DGFT. Reply is awaited from the firm.			

5	Case No.:46/35/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00543/AM08/	RLA File :02/24/040/00254/AM08/	Lic.No/Date:0210107296 18.12.2007	Defer Date:13.05.2009
	Position: D.O. has already been issued to RLA for sending the application copy. Copy of application is awaited from RLA. Reminder with D/L may also be issued to firm by DGFT.			

7	Case No.:14/13/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00275/AM09/	RLA File :17/24/040/00027/AM09/	Lic.No/Date:1710002079 19.06.2008	Defer Date:29.04.2009
	Position: Reminder with D/L has already been issued to firm by DGFT. Reply is awaited from the firm.			

8	Case No.:2/13/87-ALC1/2008	Party Name:POLY FLUORO LTD	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00263/AM09/	RLA File :07/24/040/00063/AM09/	Lic.No/Date:0710058119 25.06.2008	Defer Date: 13.05.2009
	Position: Final Reminder with D/L has been issued to firm by DGFT on 27.03.2009. Reply is awaited from the firm.			

9	Case No.:19/14/87-ALC1/2008	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00301/AM09/	RLA File :04/24/040/00260/AM07/	Lic.No/Date:0410097096 10.07.2008	Defer Date:13.05.2009
	Position: D.O. has already been issued to RLA for sending the application copy. Copy of application is awaited from RLA. Reminder with D/L may also be issued to firm by DGFT.			

12	Case No.:18/21/81-ALC2/2008	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/81/050/00329/AM09/	RLA File :07/24/040/00216/AM09/	Lic.No/Date:0710059071 13.08.2008	Defer Date: 20.05.2009
	Position: The case may be examined on file.			

13	Case No.:1/21/87-ALC1/2008	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00383/AM09/	RLA File :08/24/040/00100/AM09/	Lic.No/Date:0810074131 22.08.2008	Defer Date:13.05.2009
	Position: D/o C&PC will furnish comments. Copy of application may also be obtained from RLA.			

16	Case No.:12/24/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00438/AM09/	RLA File :17/24/040/00052/AM09/	Lic.No/Date:1710002173 17.09.2008	Defer Date:29.04.2009
	Position: Reminder with D/L has already been issued to firm by DGFT. Reply is awaited from the firm.			

18	Case No.:5/25/87-ALC1/2008	Party Name:RENAISSANCE CORPORATION LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00443/AM09/	RLA File :03/95/040/00385/AM09/	Lic.No/Date:0310487254 22.09.2008	Defer Date:13.05.2009
	Position: D/o C&PC will furnish comments.			

19	Case No.:6/30/87-ALC1/2008	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00498/AM09/	RLA File :08/24/040/00153/AM09/	Lic.No/Date:0810075634	Defer

		23.10.2008	Date:13.05.2009
Position: D/o C&PC will furnish comments.			

22	Case No.:3/31/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00513/AM09/	RLA File :31/24/040/00046/AM09/	Lic.No/Date:3110035954 03.11.2008	Defer Date:27.05.2009
	Position: D/L No. 46011/22/2009-PC.II dated 06.04.2009 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

23	Case No.:4/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00514/AM09/	RLA File :03/95/040/00079/AM09/	Lic.No/Date:0310492684 03.11.2008	Defer Date:13.05.2009
	Position: Reminder with D/L has been issued to firm by DGFT on 27.03.2009. Reply is awaited from the firm.			

24	Case No.:6/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00516/AM09/	RLA File :03/95/040/00078/AM09/	Lic.No/Date:0310492801 04.11.2008	Defer Date:13.05.2009
	Position: Reminder with D/L has been issued on 27.03.2009 to firm by DGFT. Reply is awaited from the firm.			

25	Case No.:16/31/87-ALC1/2008	Party Name:BIG BAGS INTERNATIONAL PVT LTD	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00526/AM09/	RLA File :07/24/040/00388/AM09/	Lic.No/Date:0710060898 05.11.2008	Defer Date:13.05.2009
	Position: Reminder with D/L has already been issued to firm by DGFT. Reply is awaited from the firm.			

26	Case No.:17/31/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00527/AM09/	RLA File :09/24/040/00318/AM09/	Lic.No/Date:0910035862 06.11.2008	Defer Date:13.05.2009
	Position: Reminder with D/L has been issued to firm by DGFT on 27.03.2009. Reply is awaited from the firm.			

27	Case No.:3/32/87-ALC1/2008	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00531/AM09/	RLA File :17/24/040/00088/AM09/	Lic.No/Date:1710002243 07.11.2008	Defer Date:13.05.2009
	Position: Reminder with D/L has already been issued to firm by DGFT. Reply is awaited from the firm.			

28	Case No.:8/32/87-ALC1/2008	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00536/AM09/	RLA File :04/24/040/00193/AM09/	Lic.No/Date:0410099915 11.11.2008	Defer Date:13.05.2009
	Position: D/o C&PC will furnish comments.			

30	Case No.:11/33/87-ALC1/2008	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00551/AM09/	RLA File :08/24/040/00042/AM09/	Lic.No/Date:0810076027 18.11.2008	Defer Date:13.05.2009
	Position: Reminder with D/L has been issued to firm by DGFT on 25.03.2009. Reply is awaited from the firm.			

31	Case No.:2/34/87-ALC1/2008	Party Name:KUND KUND POLYMERS	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00553/AM09/	RLA File :05/24/040/00513/AM09/	Lic.No/Date:0510231247 20.11.2008	Defer Date:13.05.2009
	Position: D/L No. 46011/01/2009-PC.II dated 20.03.2009 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

32	Case No.:3/34/87-ALC1/2008	Party Name:LPB. PLASTICS	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00554/AM09/	RLA File :05/24/040/00514/AM09/	Lic.No/Date:0510231248 20.11.2008	Defer Date:13.05.2009
	Position: D/L No. 46011/02/2009-PC.II dated 17.03.2009 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

33	Case No.:7/36/87-ALC1/2008	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00584/AM09/	RLA File :34/24/040/00164/AM09/	Lic.No/Date:3410022889 10.12.2008	Defer Date:13.05.2009
	Position: D/o C&PC will furnish comments.			

34	Case No.:2/37/87-ALC1/2008	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00588/AM09/	RLA File :03/95/040/00643/AM09/	Lic.No/Date:0310497711 12.12.2008	Defer Date:06.05.2009
	Position: D/o C&PC will furnish comments.			

37	Case No.:2/38/87-ALC1/2008	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00599/AM09/	RLA File :03/95/040/00607/AM09/	Lic.No/Date:0310498520 17.12.2008	Defer Date:27.05.2009
	Position: D/L No. 46011/10/2009-PC.II dated 17.03.2009 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

39	Case No.:7/38/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00604/AM09/	RLA File :03/94/040/00753/AM09/	Lic.No/Date:0310499027 19.12.2008	Defer Date:13.05.2009
	Position: D/o C&PC will furnish comments.			

40	Case No.:5/38/87-ALC1/2008	Party Name:RAPID ENGINEERING CO.PLTD.	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00602/AM09/	RLA File :05/24/040/00580/AM09/	Lic.No/Date:0510233178 23.12.2008	Defer Date:27.05.2009
	Position: Copy of application may be sent to DIPP as this case relates to them.			

41	Case No.:23/38/87-ALC1/2008	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00620/AM09/	RLA File :35/24/040/00048/AM09/	Lic.No/Date:3510025480 24.12.2008	Defer Date:13.05.2009
	Position: D/o C&PC will furnish comments.			

42	Case No.:1/39/87-ALC1/2008	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00621/AM09/	RLA File :52/24/040/00025/AM09/	Lic.No/Date:5210025062 29.12.2008	Defer Date:13.05.2009

Position: D/o C&PC will furnish comments.

43	Case No.:2/39/87-ALC1/2008	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00622/AM09/	RLA File :02/24/040/00232/AM09/	Lic.No/Date:0210121608 29.12.2008	Defer Date:27.05.2009
	Position: D/L No. 46011/13/2009-PC.II dated 20.03.2009 issued by D/o C&PC; reminder with D/L may be issued to firm by DGFT.			

44	Case No.:1/41/87-ALC1/2008	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00642/AM09/	RLA File :06/24/040/00052/AM09/	Lic.No/Date:0610014937 13.01.2009	Defer Date:13.05.2009
	Position: D/o C&PC will furnish comments.			

46	Case No.:1/3/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:3/87-ALC1/2009 15.04.2009	Status: Deferred
	HQ File :01/87/050/00005/AM10/	RLA File :03/94/040/01077/AM09/	Lic.No/Date:0310514351 02.04.2009	Defer Date: 13.05.2009
	Position: New case; copy of application is awaited from RLA.			

3.4 Following application will be **examined on file**:

MANUAL CASES

3.4.1	Case No. A-2	JBF INDUSTRIES LTD.	HQ F. No. 01/87/050/00076/AM08/DES-VII	Status: Deferred
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	NC No.: 3/AM10 Dated: 15.03.2009	Adv. Lic. No. 0310425817 Dated 03.05.2007	RLA F. No. 03/94/040/00096/AM08	
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Application: Request is for revision of norms already fixed by Norms Committee.

Position: The case was withdrawn and to be examined on file.

Meeting ended with thanks to Chair and all participants.
